

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR.

ORDER

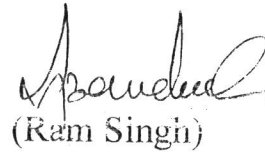
No: 731

Dated: 07.09.2018

The services of Shri Govind Ram Sharma retired Accounts Officer, Subordinate Courts are hereby extended for a further period of three months from the date of expiry of his term i.e. 10.08.2018, on the same terms and conditions as mentioned in the Order No. 1093 dated 22.11.2017.

Besides, the services of Shri Bashir Ahmad Mir, retired Section Officer, High Court Wing Srinagar are hereby extended for a further period of two months from the date of expiry of his term i.e. 10.09.2018, on the same terms and conditions as mentioned in the Order No. 956 dated 24.10.2017.

By Order.


(Ram Singh)

Dy.Registrar (Acetts)

No: 35581-72 - /AC

Date 07.09.2018

Copy to:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Alope Aradhe, Judge, High Court of J&K
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Judge, High Court of J&K.
4. Registrar Vigilance, High Court of J&K.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. CPC, e-Courts High Court of J&K.
7. Chief Accounts Officer, High Court Main Wing Srinagar.
8. Shri Govind Ram Sharma, ret'd. Accounts Officer, Subordinate Courts.
9. Shri B.A. Mir, retired Section Officer, High Court Wing Srinagar.


Dy. Registrar (Acetts). 719